

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1409/(MAH)/2017
CA No.

CORAM:

Present: SHRI M.K. SHRAWAT
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 12.10.2017

NAME OF THE PARTIES: Sudam A. Karande
V/s.
Indo Biotech Foods Limited

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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1.	SONU TANDON	Adv for Appellant	
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2.	Roja Kure	Adv for Respondent	
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Date taken by consent

COMMON ORDER

C.P. No. 1408/I&BC/NCLT/MB/MAH/2017

C.P. No. 1409/I&BC/NCLT/MB/MAH/2017

1. The Learned Representative of both the sides are present.
2. By consent adjourned to **21.11.2017**.

SD/-

Bhaskara Pantula Mohan
Member (Judicial)
12.10.2017
ah

SD/-

M.K. Shrawat
Member (Judicial)